

>

Title: The Minister of State of the Ministry of Environment and Forests laid a statement correcting the reply to Unstarred Question No. 3758 given on 17 December, 2012 asked by Shri Jose K. Mani, MP regarding 'Safety of GM Technology'.

FORESTS (SHRIMATTHE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND I JAYANTHI NATARAJAN):  
Madam, I beg to lay the Statement correcting the reply to the Unstarred Question No. 3758 given on the 17<sup>th</sup> of December, 2012 asked by Shri Jose K. Mani regarding "Safety of GM Technology".

Reply to part (a) and (b) of the Unstarred Question No. 3758 regarding "Safety of GM Technology", may be read as under:

"(a) and (b) There is no ambiguity in adoption of GM technology by India. Government of India is following a policy of case by case event based assessment of GM technology in accordance with 'Rules for the Manufacture, Use/Import/Export and Storage of Hazardous Micro Organisms/Genetically Engineered Organisms or Cells, 1989' of Environment (Protection) Act, 1986 and following international norms prescribed by the Organization for Economic Cooperation and Development (OECD), CODEX Alimentarius Commission, Food and Agriculture Organization (FAO) and International Plant Protection Convention (IPPC)".

The Correcting Statement has been necessitated due to inadvertent typographical error in the answer of Unstarred Question No. 3758 dated 17.12.2012.

The error is regretted.

---